

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 249 of 2013 in
DFR No. 1370 of 2013

Dated : 13th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

Assistant Engineer Electrical Section & Ors. ... Appellant(s)
Versus
Pyarelal Foams (P) Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.T. George
Ms. Kavitha

ORDER

IA No. 249 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 05.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on 05.09.2013.

(Justice Surendra Kumar)
Judicial Member
ts/mk

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson